

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-51/1997/1479/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pratim Kumar Bora,
District & Sessions Judge,
Barpeta,

Dated Guwahati, the th 27 February, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJB/678 dtd. 23.02.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 23.02.2024 till the morning of 26.02.2024**, has been granted. The Additional District & Sessions Judge, Barpeta, and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-51/1997/1480/A, dated , 27-02-2024

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)